

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ's): DELHI**

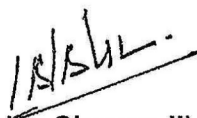
**OFFICE ORDER**

With the approval of the Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi the following posting & transfer of Driver is made in view of official exigencies with immediate effect :-

SN	Name of the driver & E. Code	From	To
1	Sh Mahesh Kumar S/o Sh Ram Lal E.C:-10014  R/o H. No. C-284, Qutab Vihar Phase-II, Goyla Dary, Najafgarh, New Delhi-71.	Pool Car Section, Tis Hazari Courts, Delhi	Pool Car Section, South West, Dwarka Courts, New Delhi

Note:

- (i) Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.
- (ii) Above said Driver are directed to comply with the directions of transfer order and handover the charge of vehicle as well as relevant documents bearing reg. no. DL-1CY-0001 (Ciaz) to driver Sh.Rajesh Kumar against proper receiving.

  
 (Sanjay Sharma-II)

Office-in-Charge, Pool Car Section,  
Tis Hazari Courts, Delhi.

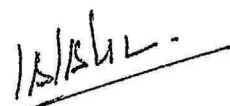
No 13938-13960

/Pool Cars/T&P/THC/2024

Dated 27 FEB 2024

**Copy forwarded for information and necessary action to:-**

1. The PS to Ld. The Principal District & Sessions Judge (HQs), R.No.302A, Tis Hazari Courts, Delhi.
2. The PS to Ld.Principal District & Sessions Judge,(South-West), Dwarka Courts, New Delhi.
3. The A.O., Accounts Branch, District Courts (Central & South-West), THC & Dwarka Courts.
4. Personal File Admin. Branch III, (Central, West & South-East, District, (Saket Courts).
5. The Branch Incharge, Pool Car Section, South West, Dwarka Courts for necessary compliance in terms of order.
6. Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central, West & South-East Districts.)
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).
8. The Driver concerned with the directions to comply the order and handover the charge of vehicle as well as relevant documents bearing reg. no. DL-1CY-0001 (Ciaz) to driver Sh.Rajesh Kumar against proper receiving before releiving.

  
 Office-in-Charge, Pool Car Section,  
 Tis Hazari Courts, Delhi